

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-101
IB- 577/ND/2020

IN THE MATTER OF:

Redhex IT Solutions Pvt Ltd
Vs
Zenith Automotive Pvt Ltd.

....Applicant

....Respondent

SECTION

U /s. 9 of (IBC)

Order delivered on 24.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

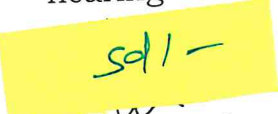
: Adv. Mohtashim Kibriya

For the Respondent

: Adv. Nikhil Verma,

ORDER

Notice to Corporate Debtors/Respondent by all modes including process of the bench. Affidavit of service to be filed three days before the next date of hearing. List the case on **18.03.2020**.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Rakhi)